

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 266
TO BE ANSWERED ON 19TH JULY, 2022**

POPULATION CONTROL BILL

266. SHRI JOHN BRITTAS

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:-

- (a) whether Government has taken note of the statement by a Union Minister that a Bill will be brought for the purpose of population control;
- (b) if so, the stand of Government with regard to the legislative measures; and
- (c) if not, the reasons for such a statement?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): The Government accords top priority to the National Family Planning Program, which is guided by the tenets of the National Population Policy 2000 and National Health Policy 2017, to address the unmet need for Family Planning, with the objective of attaining Population Stabilization by 2045.

Efforts of the Government have been successful in reining in the growth of population, and the following progress has been achieved:

- The Total Fertility Rate (TFR) declined to **2.0 in 2019-21** (NFHS 5) which is below replacement level.
- **31 out of 36 States/ UTs** have achieved replacement level fertility (NFHS 5).
- The **Modern Contraceptive usage** has increased to **56.5%** (NFHS 5).
- **The Unmet Need for Family Planning** is only **9.4%** (NFHS 5).
- The **Crude Birth Rate (CBR)** has declined to **19.7** in 2019 (SRS).

Hence, the Government is not contemplating any legislative measures.
